

ITEM NO.2

COURT NO.13

SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

WRIT PETITION (C) NO. 598 OF 2013

AND

CONTEMPT PETITION (C) NO. 303 OF 2013 IN W.P(C) 598/2013

ANEESH D. LAWANDE & ANR.

Petitioner(s)

VERSUS

STATE OF GOA & ORS.

Respondent(s)

(With office report)

with

I.A. Nos. 1, 4-5 & 7 in W.P. (C) No. 598/2013

(For Stay, Directions and impleadment and office report)

Date: 22/08/2013 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIL R. DAVE

HON'BLE MR. JUSTICE DIPAK MISRA

For Petitioner(s)

Mr. R.F. Nariman, Sr. Adv.

Mr. Huzefa ahmadi, Sr. Adv.

Mr. Rohan Sharma, Adv.

Mr. Jayant Mohan, Adv.

For Respondent(s)

Mr. C.U. Singh, Sr. Adv.

Mr. Siddharth Bhatnagar, Adv.

Mr. Pawan Kr. Bansal, Adv.

Mr. T. Mahipal, Adv.

Ms. Indu Malhotra, Sr. Adv.

Mr. Vikram Mehta, Adv.

Mr. Anshuman Srivastava, Adv.

Mr. Gaurang P., Adv.

for Mr. Vikas Mehtra, Adv.

for MCI

Mr. Amit Kumar, Adv.

Mr. Ankit Rajghana, Adv.

UPON hearing counsel the Court made the following

O R D E R

Taken on board.

I.A. No.7 - Application for impleadment is allowed.

Hearing concluded.

Judgment reserved.

| (Rajni Mukhi)
| SR. P.A.

| | (Sneh Bala Mehra)
| | Court Master

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